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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 86/(MAH)/2016
M.A. No. 218/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:

Mr. Pratik Vira & Ors.

V/s.

M/s. Sunshine Housing & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Nandini Chit Hal 1/b. M. Humranwale	for Petitioners	Nandini
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2)	Bhavik G. Lalan i/b Cyril Amarchand Mangaldas [Resp. 11]		Bf
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3)	Z. Narietwala i/b Harinaran Co. (Respondent No. 10)		Zulfin
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4)	FATIMA LAKDAWALA - KADRI Adv. for Resp No. 23 (ICICI Bank)		Fatima
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ORDER

MA 218/2017 IN CP No.86/ 241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 10.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)